

DIVISION BENCH

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/64(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th July, 2021, 10:30 A.M

Name of the Company	M/S. SREENATH FINVEST PVT LTD Vs. M/S. PAMI METALS PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mrs. Manju Bhuteria, Advocate - For the Financial Creditor
Mr. Saurav Jain, Advocate

Mr. Ratul Das, Advocate - For the Corporate Debtor
Mr. Niraj Shukla, Advocate

ORDER

The Ld. Counsel for the Parties present.

The pleadings are complete in the matter. Therefore, list this matter on 6th August, 2021, for admission.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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